

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:836

ANSWERED ON:06.03.2002

MEDICAL COLLEGES

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GAVIT;RAVI PRAKASH VERMA

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of Medical Colleges in the country as on December 31, 2001, State-wise;
- (b) the number of Medical Colleges sanctioned in various States from 1999 till 2001, State-wise;
- (c) the intake of each of these colleges;
- (d) the number out of these Medical Colleges, which have been recognized by the Medical Council of India after fulfilling all the norms stipulated in this regard, State-wise;
- (e) whether the Government have received any proposal from the State Governments for opening of new Medical Colleges;
- (f) if so, the details thereof, State-wise;
- (g) the time by which these colleges are likely to be set up; and
- (h) the criteria adopted for classification of Medical Colleges as religious and linguistic minorities?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

(a): The information is given in the Statement at Annexure-I.

(b)&(c): The information is given in the Statement at Annexure-II.

(d): Recognition of a medical college is considered after 4th year of its establishment i.e. at the time when 1st batch admitted in the college appears for first final examination. Out of 187 medical colleges as on 31.12.2001, 155 medical colleges have been recognised by Medical Council of India. The State-wise number of recognised medical college is given in the Statement at Annexure-III.

(e): Yes, Sir.

(f): Maharashtra - 2

- i) Medical College at Latur.
- ii) Medical College at Akola.

Tamilnadu - 2

- i) Medical College at Kanyakumari.
- ii) Medical College at Vellore.

Tripura - 1

- i) Medical College at Agartala.

The proposals for medical colleges at Vellore and Tripura were not meeting the qualifying criteria prescribed in the Regulations of MCI and were returned as incomplete.

(g): Clearance of these proposals depend on fulfillment of qualifying criteria prescribed in the Regulations of Medical Council of India, availability of infrastructural facilities and recommendations of Medical Council of India thereon.

(h): Such classification is done by the respective State Governments.

ANNEXURE-I

NUMBER OF MEDICAL COLLEGES IN THE COUNTRY STATE/U.T. WISE AS ON DECEMBER, 2001.

1.	Andhra Pradesh	16
2.	Arunachal Pradesh	
3.	Andaman & Nicobar	
4.	Assam	3
5.	Bihar	8
6.	Chandigarh	1
7	Chattisgarh	2
8.	Daman & Diu	
9.	Dadra & Nagar Haveli	
10	Delhi	4
11.	Goa	1
12.	Gujarat	10
13.	Haryana	1
14.	Himachal Pradesh	2
15.	Jammu & Kashmir	4
16.	Jharkhand	3
17.	Karnataka	25
18.	Kerala	7
19.	Lakshadweep	
20.	Madhya Pradesh	6
21.	Maharashtra	35
22.	Manipur	1
23.	Meghalaya	
24.	Mizoram	
25.	Nagaland	
26.	Orissa	3
27.	Pondicherry	3
28.	Punjab	6
29.	Rajasthan	7
30.	Sikkim	1
31.	Tamil Nadu	17
32.	Tripura	-
33.	Uttar Pradesh	13
34.	Uttaranchal	1
35.	West Bengal	7

Total 187

+ One medical college at Azamgarh with intake of 50 students has been permitted by the Supreme Court in 1999. The matter regarding admission of subsequent batch of students in the college is pending with the Supreme Court.

ANNEXURE-II

STATE-WISE NUMBER OF MEDICAL COLLEGES SANCTIONED FROM 1999 TO 2001

1..	Andhra Pradesh	5
2.	Chattisgarh	1
3.	Gujarat	2
4.	Himachal Pradesh	1
5.	Karnataka	6
6.	Kerala	1
7	Madhya Pradesh	1
8.	Maharashtra	1
9.	Pondicherry	1
10.	Rajasthan	1
11.	Sikkim	1
12.	Uttar Pradesh	2
13.	Tamil Nadu	1
Total	24	

All the above colleges except for colleges in Himachal Pradesh have been sanctioned with intake of 100 students each. The intake of colleges at Himachal Pradesh is 50.

ANNEXURE-III

State-wise number of Medical Colleges recognised by Medical Council of India as on 31.12.2001

1.	Andhra Pradesh	10
2.	Assam	3
3.	Bihar	8
4.	Chandigarh	1
5.	Chattisgarh	1
6.	Delhi	4
7	Goa	1
8.	Gujarat	8
9.	Haryana	1
10.	Himachal Pradesh	1
11.	Jammu & Kashmir	3
12.	Jharkhand	3
13.	Karnataka	19
14.	Kerala	5
15.	Madhya Pradesh	5
16.	Maharashtra	33
17.	Manipur	1
18.	Orissa	3

19.	Pondicherry	1
20.	Punjab	5
21.	Rajasthan	6
22.	Tamil Nadu	15
23.	Uttar Pradesh	11
24.	West Bengal	7

Total 155